

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह) :

(क) जी, हा।

(ख) धाशा है यह काम तीन वर्ष के अन्दर-अन्दर पूरा हो जायेगा।

धनबाद डिबीजन में गत रेलवे हड़ताल में भाग लेने के कारण दण्डित किये गये रेल कर्मचारी

574. श्री रामाबतार शास्त्री : क्या

रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वे रेलवे के धनबाद डिबीजन में 1974 की हड़ताल में भाग लेने के कारण कितने रेल कर्मचारियों को दण्ड दिया गया ;

(ख) उम डिबीजन में कितने कर्मचारियों को पुन काम पर ले लिया गया है ;

(ग) क्या धनबाद डिबीजन के जो कर्मचारी अभी तक दण्ड पा रहे हैं उनके विरुद्ध न्यायालयों में हिमा, डगने-धमकाने अथवा तोड़-फोड़ के कोई मामले लम्बित नहीं हैं , और

(घ) यदि हा, तो उनके बारे में सरकार का क्या कार्यवाही करने का विचार है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह) :

(क) मई, 1974 की हड़ताल के दौरान गम्भीर अपराध करने के कारण धनबाद मण्डल के 74 कर्मचारियों का वर्खास्त कर दिया गया।/सिवा से हटा दिया गया।

(ख) 46 कर्मचारियों का काम पर वापस ले लिया गया है।

(ग) और (घ) धनबाद मण्डल के जो कर्मचारी अभी तक सेवा में वापस नहीं लिये गये हैं उनके विरुद्ध तोड़-फोड़ अथवा हिंसा के आरोपों का कोई भी मामला अदालत के विचाराधीन नहीं है किन्तु प्रस्ताधीन कर्मचारियों ने वफादार कर्मचारियों को डगने धमकाने और हिमा की धमकी देने के गम्भीर अपराध किये थे और उनके मामलों पर प्रत्येक मामले की गुणावगुणों के आधार पर समीक्षा की जा रही है।

Allotment of Railway Land and Railway Water Tanks

575. SARDAR SWARAN SINGH SOKHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the entire vacant land by the sides of the Railway Tracks throughout the country has been leased out to Railway employees for cultivation; and

(b) whether Government propose to lease out all the Railway Water Tanks for fishing purpose to the co-operatives of educated unemployed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No Cultivable railway land is licensed, both to railway employees and to outsiders

About 27 per cent of the total cultivable area has been licensed to Railway employees.

(b) As per extant procedure, whenever borrow pits/water tanks suitable for pisciculture are licensed, preference is given to the Co-operative Societies formed by the Railway employees. In case the latter do not come forward to undertake his work, limited tenders from the Fishermen's Co-operative Societies are invited for and the rights of fishing on Railway tanks/borrow pits are let out to the highest bidder on annual or biennial basis as may be convenient to the Railways

Paradeep Fertiliser Plant in Orissa

576. SHRI ARJUN SETHI:

SHRI P. GANGADEB:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the steps taken for early commissioning of the fertiliser plant at Paradeep, Orissa; and

(b) the progress made so far and Central assistance given for it?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). The project, although approved in principle by Government, has so far not been taken up for implementation due to the resources constraint.

Survey for Dasgaon—Goa Section of West Coast Railway (Konkan Railway)

577. **SHRI SHANKERRAO SAVANT:** Will the Minister of RAILWAYS be pleased to state:

(a) which surveys on the Dasgaon-Goa section of the West Coast Railway (Konkan Railway) have been completed and when; and

(b) which are in progress and when are they likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). Final Location Survey between Dasgaon and Ratnagiri and spot checks between Ratnagiri and Mangalore are in progress and likely to be completed by 31-1-1976. The proposal for the construction of the line will be considered further after the survey reports are received and examined.

Profit earned by the Fertilizer Corporation of India

578. **SHRI JAGANNATH MISRA:** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Fertilizer Corporation of India has earned good amount of profit during 1974-75 despite production losses; and

(b) if so, the net profits earned during 1974-75?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). The net profit earned for the year 1974-75 was Rs. 128.26 lakhs.

Proposal to refer pending Cases to Arbitration by Lawyers

579. **SHRI JAGANNATH MISHRA:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to refer pending court cases to arbitration by lawyers; and

(b) if so, the advantages therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI V. A. SEYID MUHAMED): (a) There can be no such proposal by the Government unilaterally

(b) Does not arise.

Earnings from Freight Traffic for Fiscal Year 1975

580 **SHRI RAJDEO SINGH:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Indian Railways are well set to achieve the target of 210 million tonnes of revenue earning from freight traffic fixed for the fiscal year 1975; and

(b) whether earnings during the first six months both from passenger and freight traffic show improvements over the budgeted targets?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) The Indian Railways hope to achieve the budget target of 210 million tonnes of freight traffic which includes revenue and non-revenue earning traffic.

(b) Yes.